IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.205
(IB)-667(ND)2019
IA/5529/ 2020(U/s 60(5), IA/4242/2020, IA/4931/2020 IA/5111/2020 & IA/4451/2020, IA978/2021, IA/1670/2021, IA/1800/2021

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.	**...**	**Applicant/Petitioner**
Versus		
M/s. Red Topaz Real Estate Pvt. Ltd.	**...**	**Respondent**

Under Section: 7 of IBC Code,2016

Order delivered on 10.08.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Anupam Lal Das, Sr Advocate with Sinha Shrey NIkhilesh and Mohd. Faraaz Khan for Applicants, Mr. Rakesh Kumar, Ms. Preeti Kashyap and Ankit Sharma Advocates for the RP, Gurcharan Singh. Adv, Kinshuk Chatterjee & Srishti Gupta, Advocates for Applicant in I.A. No. 4451/2020, Counsel for Applicant (HDFC Bank), Mr. Prasouk Jain along with Ms. Kshirja Agarwal

Order

List the matter on 12th August, 2021.

-Sd-

(L.N. GUPTA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)